## Annex I

## Report on Compliance to Eligibility Criteria for Business Authorization (ECBA)

Name of the bank:

Based on audited/assessed financial statements (Tick one) for financial year \_\_\_\_\_

SI. No.	Particulars	As on N	larch 31	Compliance Status (Yes/No)
1	CRAR			
2	Net NPA			
3	Net Profit during the last two financial years; details of any accumulated losses			
4	Number of professional Directors on the Board of UCB			
5	No default in maintenance of CRR/SLR during the preceding and current financial year to date			
6	CBS fully implemented in the bank			
7	The bank should not be under any Directions/ Supervisory Action Framework/ PCA of RBI/NABARD in previous or current FY			
8	Details of prohibition for any authorization by	RBI/ NA	BARD	

Enclosures:

- 1. A copy of the Board resolution on the compliance with ECBA
- 2. A copy of the audited financials